GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 2179

ANSWERED ON – 01/08/2025

IMPACT OF THE E-MIGRATE PORTAL ON EMIGRATION PROCESSES

2179. SHRI SHASHANK MANI

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government has implemented the e-Migrate portal to simplify, organize and humanize the emigration process, if so, the details thereof including the key benefits of the project; and

(b) whether the Government has the data on the total number of people granted Emigration Clearance since the launch of the portal till date, along with the number of active recruiting agents and registered employers on the portal, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) The eMigrate portal facilitates emigration process of Indian nationals holding Emigration Check Required (ECR) passports and emigrating to any of the 18 notified ECR countries for employment purpose and was rolled out in 2014. The web-based application makes the process of emigration fully digital, transparent, safe, legal, humane, efficient, convenient, and faster. It seamlessly brings all stakeholders, including Foreign Employers (FEs), registered Recruiting Agents (RAs) and the prospective emigrants on a common platform and enables MEA to capture comprehensive and online database. A dedicated helpline and support system is also available to assist emigrants and other stakeholders to address any query/issue. The advisories/alerts on fake job offers and fraudulent/illegal recruitment agencies are also hosted on the portal.

An updated, revamped and user friendly eMigrate-V2.0 portal was inaugurated on 14 October 2024. The revamped portal has been integrated with DigiLocker to provide for storage and access by users of documents across the world; Common Services Centers

(CSC) to enable delivery of emigration related services through its network of over 5 lakh centers across the country; UMANG for providing access to pan-India e-Gov services; BHASHINI to enable access to information in regional languages; SBIePay for provisioning of an additional digital payment gateway with zero transaction charges; Bureau of Immigration for seamless and hassle free travel of emigrants; Passport Seva Portal for e-verification of Passports, insurance companies for procurement of mandatory PBBY policy etc., among others. The eMigrate Mobile App has also been developed for the first time which allows the stakeholders to have easy access to major services available on the portal, including tracking of application status, obtaining list of registered as well as unregistered recruiting agents, filing grievances etc.

(b) As on July 25, 2025, over 48 lakh Emigration Clearances (ECs) have been issued through the portal and there are 2358 active RAs and 2,93,738 FEs registered on the portal.

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